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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1565/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.
V/s
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

| | | | |
|----|-------------------|----------|--|
| 40 | MS. SMRUTI KANADG | Advocate | |
|----|-------------------|----------|--|

i/b Negarelli, Shah &
Humayunullah
for Corporate Debtor

Smruti

Pehal Kedar i/b

Asaram Doshi
for Operational Creditor

[Signature]
19/12

ORDER

CP No.1565/I&BC/NCLT/MB/MAH/2017

For the parties have reported that Settlement is likely to happen,
at their request, list this matter for reporting Settlement 4.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)